

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 192 OF 2019

Dated: 15th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Punjab State Power Corporation Limited ...Appellant(s)

Versus

GVK Power (Goindwal Sahib) Limited & Anr. ...Respondent (s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Aadishree Chakrawarthy
Mr. Amal Nair

Counsel for the Respondent(s) : Mr. Amit Kapur for R-1
Mr. Sakesh Kumar for R-2

ORDER

List the matter on **22.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

vt/mkj